

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH,
CALCUTTA

O. A. No. 350/00021 of 2019

IN THE MATTER OF:

1. **SHRI GAUR KISHOR SHARMA**,
son of Shri Sita Ram Singh, aged
about 49 years, residing at Flat
No. 3C, Gangadhara Apartment,
S.B. Road, Nawabganj, Post Office-
Ichapore-Nawabganj, Police
Station- Noapara, District- 24-
Parganas (North), Pin-743144.
and working as Junior Works
Manager (Selection Grade)/
Technical/Metallurgy in Level-8 in
Metal & Steel Factory, Ichapore,
Post Office-Ichapore-Nawabganj,
District- 24-Parganas (North), Pin-
743144.

2. **SHRI SANJAY KAR** son of Late
Nantu Kar, residing at 9/A,
Chatterjee Para Road, Post Office-

Nonachandanpukur, Barrackpore,
Police Station- Titagarh, District-
24-Parganas (North), Pin-700122.
and working as Junior Works
Manager (Selection Grade)/
Technical/Metallurgy in Level-8 in
Metal & Steel Factory, Ishapore,
Post Office-Ichapore-Nawabganj,
District- 24-Parganas (North), Pin-
743144.

3. **SHRI RANJIT KUMAR**, son of
Late Bhuwaneshwar Prasad,
residing at Quarter No. 27/W/FF,
The Park, Ishapore, Post Office-
Ichapore-Nawabganj, Police
Station- Noapara, District- 24-
Parganas (North), Pin-743144.
and working as Junior Works
Manager (Selection Grade)/
Technical/Metallurgy in Level-8 in
Metal & Steel Factory, Ishapore,
Post Office-Ichapore-Nawabganj,
District- 24-Parganas (North), Pin-
743144.

4. **SHRI AMARTYA TALUKDAR**, son of Shri Alok Kumar Talukdar, residing at A1/14, Samprikta Housing Society, 49/A., Govindapur Road, Lake Gardens, Kolkata- 700045 and working as Junior Works Manager (Selection Grade)/Technical/Metallurgy in Level-8 in Metal & Steel Factory, Ishapore, Post Office-Ichapore-Nawabganj, District- 24-Parganas (North), Pin-743144.

5. **SHRI KANDE CHARAN PURTTY**, son of Shri Jhadeswar Purty, residing at Flat No. JAS/1105, Building, JASMINE, Siddhar Waterfront, Post Office- Patulia, Police Station- Khardha, District- 24-Parganas (North), Pin-700119. and working as Junior Works Manager (Selection Grade)/Technical/Metallurgy in Level-8 in Metal & Steel Factory, Ishapore, Post Office-Ichapore-

Nawabganj, District- 24-Parganas
(North), Pin-743144.

6. **SHRI UTTAM SAHA**, son of Shri Ganesh Chandra Saha, residing at P-48, Bandipur Road, Mistri Para, Police Station- Regent Park, Kolkata- 70093 and working as Junior Works Manager (Selection Grade)/Technical/Metallurgy in Level-8 in Metal & Steel Factory, Ishapore, Post Office-Ichapore- Nawabganj, District- 24-Parganas (North), Pin-743144.

7. **SHRI LILAMOY ROY**, son of Late Raimohon Roy, residing at Quarter No. 36/W/GF, The Park, Ishapore, Nawabganj, Post Office-Ichapore- Nawabganj, Police Station- Noapara, District- 24-Parganas (North), Pin-743144. and working as Junior Works Manager (Selection Grade)/ Technical/ Metallurgy in Level-8 in Metal & Steel Factory, Ishapore, Post Office-Ichapore-Nawabganj,

District- 24-Parganas (North), Pin-
743144.

8. **SHRI MANOJ KUMAR BISWAS,**
son of Late Hari Pada Biswas,
residing at Saktigarh (Talikhola),
Narkol Bagan, Post Office-
Shyamnagar, Police Station-
Jagatdal, District- 24-Parganas
(North), Pin-743127. and working
as Junior Works Manager
(Selection Grade)/ Technical/
Metallurgy in Level-8 in Metal &
Steel Factory, Ishapore, Post
Office-Ichapore-Nawabganj,
District- 24-Parganas (North), Pin-
743144.

9. **SHRI AVINASH KUMAR,** son of
Shri Narendra Kumar Singh,
residing at Quareter No. 170,
Type-III, the Park Estte,Ishapore
Post Office-Ichapore-Nawabganj,
Police Station- Noapara, District-
24-Parganas (North), Pin-743144.
and working as Junior Works
Manager (Selection Grade)/

Technical/Metallurgy in Level-8 in
Metal & Steel Factory, Ishapore,
Post Office-Ichapore-Nawabganj,
District- 24-Parganas (North), Pin-
743144.

10. **SHRI DIBYENDU MANDAL**, son of
Late Rabindra Nath Mandal,
residing at Sitala (East) Post
Office-Sonarpur, Police Station-
Sonarpur, District- 24-Parganas
(South), Pin-700150 and working
as Junior Works Manager
(Selection Grade)/ Technical/
Metallurgy in Level-8 in Metal &
Steel Factory, Ishapore, Post
Office- Ichapore-Nawabganj,
District- 24-Parganas (North), Pin-
743144.

11. **SHRI AMARESH BEHERA**, son of
Late Chintamani Behera, residing
at Quarier No. 8N/FF, Type-IV,
Palta Park Estte, Ishapore Post
Office-Ichapore-Nawabganj, Police
Station- Noapara, District- 24-
Parganas (North), Pin-743144.

and working as Junior Works Manager (Selection Grade)/ Technical/Metallurgy in Level-8 in Metal & Steel Factory, Ishapore, Post Office-Ichapore-Nawabganj, District- 24-Parganas (North), Pin- 743144.

12. **SHRI CHITRU MAHANAND**, son of Shri Ghasiram Mahanand residing at Flat No. 3D, Gangadhara Apartment, S.B. Road, Nawabganj, Post Office- Ichapore-Nawabganj, Police Station- Noapara, District- 24-Parganas (North), Pin-743144. and working as Junior Works Manager (Selection Grade)/ Technical/Metallurgy in Level-8 in Metal & Steel Factory, Ishapore, Post Office-Ichapore-Nawabganj, District- 24-Parganas (North), Pin- 743144.

13. **SHRI RAMESH KUMAR SHAW**, son of Late Panna Lal Shaw, residing at 295/1, 20 No. Rail

Gate, Ichapur, Police Station-
Noapara, District- 24-Parganas
(North), Pin-743144. and working
as Junior Works Manager
(Selection Grade)/ Technical/
Metallurgy in Level-8 in Metal &
Steel Factory, Ishapore, Post Office
-Ichapore-Nawabganj, District- 24-
Parganas (North), Pin-743144.

14. **SHRI BINOD KUMAR PASWAS**,
son of Late Hiralal Paswas,
residing at 4E, South Block,
Manmatha Bhawan, 582, Marik
Para Road, Post Office-Ichapore-
Nawabganj, Police Station-
Noapara, District- 24-Parganas
(North), Pin-743144. and working
as Junior Works Manager
(Selection Grade)/ Technical/
Metallurgy in Level-8 in Metal &
Steel Factory, Ishapore, Post
Office- Ichapore-Nawabganj,
District- 24-Parganas (North), Pin-
743144.

15. **SHRI SATYA NARAYAN THATI**,
son of Shri Bivisan Thati, residing
at Quarter No. 7-S/FF, Type-V,
Palta Park Estate Post Office-
Ichapore-Nawabganj, Police
Station- Noapara, District- 24-
Parganas (North), Pin-743144.
and working as Junior Works
Manager (Selection Grade)/
Technical/Metallurgy in Level-8 in
Metal & Steel Factory, Ishapore,
Post Office-Ichapore-Nawabganj,
District- 24-Parganas (North), Pin-
743144.

...APPLICANTS

-VERSUS-

1. **UNION OF INDIA** service through
the Secretary, Ministry of
Defence (Defence and Production),
Government of India, South Block,
New Delhi-110001.

2. **THE DGOF-CUM-CHAIRMAN**,
Ordnance Factory Board, having his

office at 10A, Shaheed Khudiram
Bose Road, Kolkata- 700001.

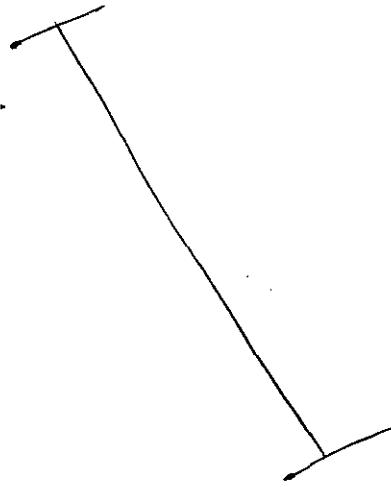
3. **THE GENERAL MANAGER**, Metal &
Steel Factory, Ishapore, Post Office-
Ichapore-Nawabganj, District- 24-
Parganas (North), Pin-743144.

4. **THE JOINT GENERAL MANAGER**
(ADMINISTRATION), Metal & Steel
Factory, Ishapore, Post Office-
Ichapore-Nawabganj, District- 24-
Parganas (North), Pin-743144.

5. **THE DIRECTOR/NG**, Non-Gazetted
Section, Ordnance Factory Board,
having his office at 10A, Shaheed
Khudiram Bose Road, Kolkata-
700001.

6. **THE SECRETARY**, Department of
Personnel & Training, North Block,
Central Secretariat, New Delhi-
110001.

...Respondents.



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/21/2020
MA/350/23/2020

Date of Order: 16.01.2020



**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Gaur Kishore Sharma & Ors.....Applicants

Vrs.

Defence.....Respondents

For The Applicant(s): Mr. P.C.Das, Counsel

For The Respondent(s): Ms. P.Goswami, Counsel

ORDER (ORAL)

Ms. Bidisha Banerjee, Member (J):

Heard Ld. Counsels for both the parties and perused the record.

2. M.A.No. 23/2020 filed by the applicants to prosecute this case jointly is allowed. M.A. is disposed of accordingly.
3. Ld. Counsel for the applicant submits that some upgradation had to be given to the Jr. Works Manager in Defence Work from the existing Grade Pay of Rs. 4600/- to Rs. 4800/- in PB-3 w.e.f. 01.01.2016 whereas the authorities have granted upgradation to the applicants from a later date, i.e. from 20.09.2018.
4. Ld. Counsel for the applicant would further submit that the applicants have preferred individual representations to the General Manager, MSF, Ishapore, for grant of upgradation from 01.01.2016, which are pending since 2017.
5. Since no fruitful purpose will be served in calling for reply unless the matter is considered and disposed of at the hands of the respondents and a

decision thereupon is communicated to the applicant, the representation can be directed to be disposed of by the competent respondent authority.



6. Accordingly, this O.A. is disposed of with a direction to the General Manager, MSF, Ishapore (Respondent No.3) to consider the pending representations, of the applicants in terms of the OFB letter dated 13.09.2018 and Part 2 of Ministry of Defence letter dated 10.07.2017, and to issue a reasoned and speaking order within a period of three months.

7. In the event the General Manager finds that the applicants have a genuine cause, the same shall be redressed appropriately in accordance with law, with all consequential benefits, by issuing appropriate order within the time frame.

8. It is, however, made clear that we have not entered into the merits of the matter and, therefore, all the points raised in the representations are kept open for the respondents to consider.

9. O.A. is disposed of accordingly. No costs.

Handwritten signature of Nandita Chatterjee
(Nandita Chatterjee)
Member (A)

Handwritten signature of Bidisha Banerjee
(Bidisha Banerjee)
Member (J)

RK